

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1476
ANSWERED ON:16.07.2004
TAXES PAID BY CLUBS
Manoj Kumar Shri

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware of the clubs like Park land club, Delhi State Bharat Scout and Guide Camping Ground, Nizamuddin being run in the country;
- (b) if so, whether these clubs apprise the Government of their accounts at regular intervals;
- (c) if so, whether the above said club has been regularly paying the taxes and entertainment tax to the Government; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) Yes Sir. The Park land Club is known as Aspire Inco Park land Club, 10, top Floor, Jangpura Road, Bhogal, New Delhi.
- (b) The Delhi State Bharat Scout and Guide Camping Ground, Nizamuddin and Park land Club have not filed income tax returns till date.
- (c) Since the club is not filing returns, the details of taxes paid are not known. Entertainment tax being a subject matter of State Government does not fall within the purview of the I.T. Department.
- (d) Notice u/s 142(1) of the IT Act, 1961, issued to Delhi State Bharat Scout and Guide Camping Ground, Nizamuddin and Park land Club to find out the details of their incomes etc.